

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 16th August, 2022

No.HC.VII-131/2018/ 6031 /A. Shri Abul Hossain Sarkar, UDA, Office of the Chief Judicial Magistrate, Dhubri is transferred as UDA in the Office of the Chief Judicial Magistrate, South Salmara, the post being newly created, vide Government letter No. JDJ-11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2020.

No.HC.VII-131/2018/ 6032 /A. Shri Dhiren Chandra Baruah, Copyist, Office of the District and Sessions Judge, Darrang, Mangaldoi is transferred against the vacant post of Copyist in the Office of the Chief Judicial Magistrate, Sonitpur, Tezpur.

No.HC.VII-131/2018/ 6033 /A. Md. Gulnur Azam, Computer Typist, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur is transferred as Computer Typist in the Office of the District & Sessions Judge, Kamrup (M), Guwahati, vice Shri Rajib Kurmi transferred.

No.HC.VII-131/2018/ 6034 /A. Shri Rajib Kurmi, Computer Typist, Office of the District & Sessions Judge, Kamrup (M), Guwahati is transferred as Computer Typist in the Office of the Chief Judicial Magistrate, Sonitpur, Tezpur, vice Md. Gulnur Azam transferred.

No.HC.VII-131/2018/ 6035 /A. Smti Deepamoni Saikia, Computer Typist, Office of the Chief Judicial Magistrate, Jorhat, is transferred against the vacant post of Computer Typist in the Office of the District & Sessions Judge, Sivasagar.

No.HC.VII-131/2018/ 6036 /A. Smti Nitumoni Das, Computer Typist, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur, is transferred as Computer Typist in the Office of the Chief Judicial Magistrate, Jorhat vice Smti Deepamoni Saikia transferred.

No.HC.VII-131/2018/ 6037 /A. Shri Kollol Chakravorty, Peon, Office of the District and Sessions Judge, Nagaon, is transferred against the vacant post of Peon in the Office of the Chief Judicial Magistrate, Cachar, Silchar.

No.HC.VII-131/2018/ 6038 /A. Shri Suba Saddak Islam, Peon, Office of the Chief Judicial Magistrate, South Salmara is transferred as Peon in the Office of the Chief Judicial Magistrate, Dhubri vice Shri Mominur Islam transferred.

No.HC.VII-131/2018/ 6039 /A. Shri Mominur Islam, Peon, Office of the Chief Judicial Magistrate, Dhubri is transferred as Peon in the Office of the Chief Judicial Magistrate, South Salmara vice Shri Suba Saddak Islam transferred.

No.HC.VII-131/2018/ 6040 /A. Shri Manobendra Narayan Neogi, Peon, Office of the Chief Judicial Magistrate, South Salmara is transferred as Peon in the Office of the Chief Judicial Magistrate, Dhubri vice Shri Gulzar Hussain transferred.

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No.HC.VII-131/2018/ 6041 /A. Shri Gulzar Hussain, Peon, Office of the Chief Judicial Magistrate, Dhubri is transferred as Peon in the Office of the Chief Judicial Magistrate, South Salmara vice Shri Manobendra Narayan Neogi transferred.

N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.

The name of the above Staffs are not necessarily in order of Seniority.

By Order,
Sd/-Romen Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2018/ 6042 - 6074 /A.

Dated 16.08.2022

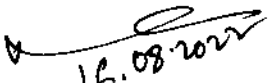
Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Darrang, Mangaldoi. He is requested to release Shri Dhiren Chandra Baruah, Copyist in order to enable him to join at his new place of posting immediately.
5. The District & Sessions Judge, Kamrup (M). He is requested to release Shri Rajib Kurmi, Computer Typist in order to enable him to join at his new place of posting immediately.
6. The District and Sessions Judge, Nagaon. He is requested to release Shri Kollol Chakravorty, Peon in order to enable him to join at his new place of posting immediately.
7. The District & Sessions Judge, Dhubri for information and necessary action.
8. The District & Sessions Judge, South Salmara for information and necessary action.
9. The District & Sessions Judge, Jorhat for information and necessary action.
10. The District & Sessions Judge, Sonitpur, Tezpur for information and necessary action.
11. The District & Sessions Judge, Sivasagar for information and necessary action.
12. The District & Sessions Judge, Cachar, Silchar for information and necessary action.
13. The Chief Judicial Magistrate, Dhubri. He is requested to release Shri Abul Hossain Sarkar, UDA, Shri Mominur Islam, Peon and Shri Gulzar Hussain, Peon in order to enable them to join at their new place of posting immediately.
14. The Chief Judicial Magistrate, South Salmara. He is requested to release Shri Suba Saddak Islam, Peon and Shri Manobendra Narayan Neogi, Peon in order to enable them to join at their new place of posting immediately.



15. The Chief Judicial Magistrate, Sonitpur, Tezpur. He is requested to release Md. Gulnur Azam, Computer Typist and Smti Nitumoni Das, Computer Typist in order to enable them to join at their new place of posting immediately.
16. The Chief Judicial Magistrate, Jorhat. He is requested to release Smti Deepamoni Saikia, Computer Typist in order to enable her to join at her new place of posting immediately.
17. The Chief Judicial Magistrate, Cachar, Silchar for information and necessary action.
18. The Joint Registrar (_____), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
21. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
23. Shri Abul Hossain Sarkar, UDA, Office of the Chief Judicial Magistrate, Dhubri.
24. Shri Dhiren Chandra Baruah, Copyist, Office of the District and Sessions Judge, Darrang, Mangaldoi
25. Md. Gulnur Azam, Computer Typist, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur
26. Shri Rajib Kurmi, Computer Typist, Office of the District & Sessions Judge, Kamrup (M), Guwahati
27. Smti Deepamoni Saikia, Computer Typist, Office of the Chief Judicial Magistrate, Jorhat
28. Smti Nitumoni Das, Computer Typist, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur
29. Shri Kollol Chakravorty, Peon, Office of the District and Sessions Judge, Nagaon
30. Shri Suba Saddak Islam, Peon, Office of the Chief Judicial Magistrate, South Salmara
31. Shri Mominur Islam, Peon, Office of the Chief Judicial Magistrate, Dhubri
32. Shri Manobendra Narayan Neogi, Peon, Office of the Chief Judicial Magistrate, South Salmara
33. Shri Gulzar Hussain, Peon, Office of the Chief Judicial Magistrate, Dhubri

(The names of the above Staffs are not necessarily in order of Seniority)


16.08.2022
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI